

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4930  
ANSWERED ON:19.04.2001  
MODERN FOOD INDUSTRIES  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether Modern Food Industries Limited (MFIL) a Public Sector Unit has incurred a huge loss after the disinvestment of the unit;
- (b) if so, the details thereof;
- (c) whether the said loss has created threat of retrenchment of employees and later closure of the unit;
- (d) if so, whether the employees union of the MFIL has urged the Government to review the disinvestment situation of the unit and take effective steps to ensure job security and work condition of the employees;
- (e) if so, the details thereof; and
- (f) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES ( SHRI TH. CHAOBA SINGH )

(a) & (b): Consequent upon disinvestment of 74% of its equity to Hindustan Lever Limited (HLL), Modern Food Industries (India) Limited (MFIL) is no longer a Government company w.e.f. 1.2.2000. The loss for the financial year ended 31st March 2000 was Rs. 48.23 crores. The loss for the nine months period ending 31st December 2000 was Rs. 16.05 crores.

(c) to (f): The company has no plans for retrenchment of its workforce presently. However, the company could consider a VRS Scheme in line with the prevailing norms for certain units closed prior to disinvestment.